

## Notifications and Orders

**(70) Repealing of Nursing Home Allotment Scheme, 1999** - No. 31/1/ 294-UTFI(4)-2002/2962. - In exercise of the powers conferred by Section 3 and 22 of the Capital of Punjab (Development and Regulation) Act, 1952 and all other powers enabling him in this behalf, the Administrator, Union Territory, Chandigarh, hereby rescinds the Scheme called "The Allotment of Land for Nursing Homes, on leasehold basis in Chandigarh, Scheme, 1999", issued by the Chandigarh Administration, Finance Department, - vide notification bearing No. 2973-UTFI(2)- 99/1635-37, dated the 8th February, 1999 except as respects anything done or any action taken under this scheme before such rescission, with immediate effect. (*Published in Chd. Administration Gazette (Extra) dated 16.4.2002 at Page 1237.*)